CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00132/2021

DATED THIS THE 11TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

V. Reddappa, S/o Venkatappa, Aged 64 years, Retired Senior Clerk O/o Chief Crew Controller South Western Railway Bengaluru, R/o #2608, 11th Main, E Block, Rajajinagar 2nd stage, Bengaluru-560 010.

Applicant

(By Shri K. Shivakumar, Counsel for Applicant)

Vs.

1.Union of India Rep. by Secretary, Railway Board, Rail Bhavan, New Delhi-110 001.

2.Principal Chief Personnel Officer South Western Railway Rail Soudha, Gadag Road, Hubballi-580 020.

...Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Pursuant to a charge memorandum dated 30.07.2017, an enquiry was conducted against the applicant and the Inquiry Officer had submitted his report to the Disciplinary Authority on 21.10.2018.

- 2. A perusal of the record reveals that vide letter dated 14.01.2020, the matter has now been referred to the competent authority for issuance of Presidential order pursuant to aforesaid report submitted by the Inquiry Officer.
- 3. Grievance of the applicant herein is that a period of more than one year has elapsed but uptil today Respondent No.1 has failed to take any decision into the matter.
- 4. Learned counsel for the applicant submitted that the applicant will be satisfied if a direction is issued to Respondent No.1 to decide the matter within a time frame.
- 5. Keeping in view the aforesaid limited prayer made by learned counsel for the applicant, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.
- 6. Accordingly, the Original Application is disposed of with a direction to Respondent No.1 to consider the Enquiry Report dated 21.10.2018 and pass an appropriate order into the matter within a period of 2 months from the date of receipt of a certified copy of this order.

7. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA) MEMBER (J)

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